

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 26 of 2014 &
IA Nos. 44 & 45 of 2014**

Dated : 27th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Vidarbha Industries Association
Versus**

... Appellant(s)

**Maharashtra Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Counsel for the Appellant(s) : Mr. Chinmoy Pradip Sharma
Mr. Sayan Ray
Mr. Sharad Sharma**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R.1
Mr. Aditya Diwan for R.2**

ORDER

Post the matter for hearing on **28.04.2014**. In the meantime, reply be filed the learned counsel for the State Commission after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt